

LOK SABHA
UNSTARRED QUESTION NO.355
ANSWERED ON 15/09/2020

INCREASE IN EMPLOYMENT UNDER MGNREGA

355. SHRIMATI KIRRON KHER:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there has been a sharp increase in the number of persons seeking employment under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in the ongoing financial year;
- (b) if so, the details thereof including the number of people who have been provided employment under MGNREGA in the ongoing financial year;
- (c) the budget allocated and released by the Government under the scheme;
- (d) whether the Ministry has requested an additional budget allocation from the Government considering the sharp rise in the beneficiaries and if so, the details thereof; and
- (e) whether the Government has expanded the ambit of work offered under the scheme and if so, the details thereof?

ANSWER

MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) &(b) The details of demand for employment by persons under Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA) during current FY 2020-21 till September 12, 2020 is given below:

Demand under Mahatma Gandhi NREGA till September 12,2020							
FY	April	May	June	July	August	September 12,2020	Total Demand till September 12,2020
2020-21	1,90,11,940	5,20,97,876	6,20,66,691	4,25,79,581	3,14,35,525	1,77,15,391	22,49,07,004
2019-20	3,06,11,584	3,59,74,776	3,56,51,034	2,40,65,189	1,81,40,113	1,75,95,676	16,20,38,372
% Increase							38.79

Number of beneficiaries provided employment under Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA) during the current FY 2020-21 as on september 12 ,2020 is 8.29 crore.

(c) There is a B.E. of Rs.61,500 crore during FY 2020-21 under Mahatma Gandhi NREGA & a total of Rs.60,599 crore has been released so far.

(d) Government has made provision of additional fund of Rs.40,000 crore for Mahatma Gandhi NREGS under Atma Nirbhar Bharat package announce by Hon'ble Minister of Finance.

(e) Inclusion of new works under the Scheme is a regular exercise to expand the ambit of work offered under the Scheme. In this direction, recently on 2.7.2020, the permissible works under the Scheme has been enhanced to 262 numbers by adding unskilled wage component of 230 persondays for construction of Community Sanitary Complexes in convergence with Swachh Bharat Mission (Grameen).

The Ministry also issues convergence guidelines with other Ministries/ Departments from time to time to enhance the creation of durable asset by creating more opportunities in rural areas. Following guidelines have been issued recently:

- i. A DO Letter dated 24.04.2020 jointly signed by Secretary, DoRD, Secretary, DoWR, RD&GR, Secretary, DoLR and Secretary, DoDWS has been sent to Chief Secretaries of all States/UTs to emphasize personal efforts for significant positive impact in the area of water conservation and water management in the country. The activities include augmentation of existing water sources(s), ground water recharge, rainwater harvesting and grey water management and recharge. Rejuvenation of traditional water bodies, small rivers are encouraged. These activities would ensure water source sustainability in rural areas and would strengthen ongoing Jal Jeevan Mission being implemented by MoJS.
- ii. Guidelines dated 04.05.2020 for promoting Nutri-Garden for individual beneficiaries and community in convergence with State Schemes and NRLM
- iii. Joint Guidelines dated 10.06.2020 for construction of Gram Panchayat Bhawan in convergence with MoPR and FC Funds for FY 2020-21.
- iv. Joint Guidelines dated 26.06.2020 for convergence with Department of Animal Husbandry & Dairying (DAHD) to promote fodder farms
- v. Joint guidelines dated 11.08.2020 with National Medicinal Plants Board (NMPB), Ministry of Ayush and DoRD, GOI to promote medicinal plants
